

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI



C.P. NO. 220 of 1995 in O.A. NO. 1417 of 1995

New Delhi this the 14th day of November, 1995.

HON'BLE SHRI N. V. KRISHNAN, ACTING CHAIRMAN HON'BLE SHRI D. C. VERMA. MEMBER (J)

Sat Pal S/O Prem Singh, Head Clerk, Northern Railways, General Store, Shakurbasti, New Delhi.

. Petitioner

(By Advocate Shri K. B. Chatterjee, though none present)

-Versus-

Shri P. D. Gupta, Deputy Controller of Stores, Northern Railway, General Stores, Shakurbasti, New Delhi.

Respondent s

ORDER (ORAL)

Shri N. V. Krishnan, Act. Chairman :-

None present for the patitioner though called twice. None appeared on 24.10.1995 either. In the circumstances, the contempt patition is dismissed in default.

(D.C. Verma)
Member (J)

(N. V. Krishnan) Acting Chairman

/as/